

ITEM NO.115

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1695-1696/2014

SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 08/12/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE  
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s)

Mr. Mukesh K. Giri, AOR  
Ms. Vidya V. Pawar, Adv.

For Respondent(s)

Mr. D.K. Thakur, Adv.  
Mr. Devendra Jha, Adv.  
Ms. Neelam Ojha, Adv.  
For Mr. Nitin Kumar Thakur, AOR

Mr. P. N. Puri, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List these appeals on Thursday, the 10th December, 2015.

(R.NATARAJAN)  
Court Master

(SNEH LATA SHARMA)  
Court Master

Signature Not Verified

Digitally signed by  
Gulshan Kumar Arora  
Date: 2015.12.08  
16:45:35 IST  
Reason: